

**IN THE HIGH COURT OF JUDICATURE AT PATNA
FIRST APPEAL No.4 of 2024**

Mohammad Kalam Ansari @ Md Kalam Ansari

... .. Appellant/s

Versus

Musmat Nagia Khatoon

... .. Respondent/s

Appearance :

For the Appellant/s : Mr. Ajay Kumar Singh, Advocate
For the Respondent/s : Mr.

**CORAM: HONOURABLE MR. JUSTICE RUDRA PRAKASH
MISHRA**

ORAL ORDER

4 10-04-2026 Issue notice on I.A. No. 1 of 2024 to the concerned respondents through both modes i.e., under speed post as well as under ordinary process, for which requisites etc. be filed within three weeks.

2. Let the matter be listed on 25.06.2026.

(Rudra Prakash Mishra, J)

Alok Verma/-

U			
---	--	--	--

